

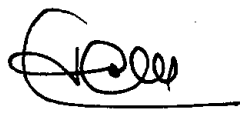
ORDER

In continuation to this office order dated 31.08.2020, conveyed vide endorsement No. 11591-97 dated 31.08.2020 and in compliance of Hon'ble High Court order bearing No. 35/RG/SPL./Misc. dated 27.08.2020, the functioning of courts of this Sessions Division shall remain closed on every working Saturday during the month of September, 2020, which was inadvertently left while preparing the roster for the month of September, 2020. However, Officers / Officials of this Sessions Division shall continue to work from home on said days and shall not leave the station without prior permission.

Further, the duty work on 1st and 3rd Saturday will be attended by the Officers who have already been deputed to perform duty as per roster dated 31.08.2020, already conveyed vide endorsement No. 11591-97 dated 31.08.2020, from home.

All concerned be informed accordingly.

Dated: 04.09.2020

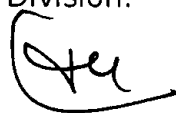

District and Sessions Judge,
Narnaul.

Endst. No. 54-61 / Sbl.

Dated 04.09.2020 / .

Copy forwarded to the following for information and strict compliance:-

1. All the Judicial Officers posted in this Sessions Division for information and necessary compliance and also to communicate this order amongst all concerned official(s) of their Court / Office.
2. The Deputy Commissioner, Mahendergarh at Narnaul.
3. The Superintendent of Police, Mahendergarh at Narnaul.
4. The District Attorney, Narnaul.
5. The Superintendent, District Jail, Narnaul, Rewari, Jhajjar & Bhondsia (Gurugram)
6. The President, Bar Associations, Narnaul, Mahendergarh and Kanina.
7. All branches of this office / incharge of filing section and staff attached weeding section.
8. System Officer/System Assistant of this office with the direction to upload this order on the website of this Sessions Division.


District & Sessions Judge,
Narnaul.